

1	2	3	4	5
34	Pondicherry	Total	710	1662
		Rural	81	194
		Urban	629	1468
35	A & N Island	Total	217	242
		Rural	55	78
		Urban	162	164

Source: Primary Census Abstract, Census of India 2001.

Shortage of housing facilities in Delhi

1815. SHRI O.T. LEPCHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has developed any comprehensive strategy to counter the acute shortage of housing facilities for residents of Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Yes, Sir. The Ministry of Urban Development, Government of India notified Master Plan for Delhi (MPD)-2021, which is in force w.e.f. 07.02.2007.

As per the MPD-2021, based on the projected population of 230 lakh by 2021, the estimated additional housing stock requirement will be around 24 lakh Dwelling Units. This includes an estimated housing requirement of 20 lakh Dwelling Units for additional population and backlog of about 4 lakh units (comprising of 1 lakh net shortage and the rest by dilapidated and Kutcha structures requiring replacement).

The proposed housing strategy incorporates specific approaches for development of new housing areas, up-gradation and re-densification through redevelopment of existing housing areas including unauthorized colonies, housing in villages and Special Area. It is proposed to adopt a multi-pronged housing strategy for provision of housing stock and for delivery of serviced land, involving the private sector to a significant extent, public agencies and co-operative societies etc.

The housing stock in both planned and unplanned areas can be enhanced through various approaches such as redevelopment of old plotted/group housing & intensive development in low density employer housing in planned areas as well as redevelopment of traditional inner city & unplanned areas.

(c) Does not arise in view of the above.

Increase in real estate prices

1816. SHRI MOINUL HASSAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether real estate price have been increasing at a very high rate in the past few years;

(b) whether public transport is being cross-subsidised and hence land is treated as a revenue generator;

(c) whether the property tax and circle rates are doubled in order to finance public transport;

(d) if so, the details thereof; and

(e) if not, the reasons therefore?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Extending MNREGA to urban areas

1817. SHRIMATI BRINDA KARAT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is aware of the unanimous recommendations of the 43rd session of the Indian Labour Conference to extend MNREGA to urban areas; and

(b) what is Government's response in view of the large numbers of urban unemployed?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) 43rd Session of India Labour Conference held on 23-24th November, 2010 recommended for introduction of an urban employment guarantee scheme on similar lines of MGNREGA.